# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION <br> Rajya Sabha <br> STARRED QUESTION NO. : 88 

TO BE ANSWERED ON THE 11th December 2023
PENDING DUES TO AIRPORTS AUTHORITY OF INDIA

## 88. SHRI TIRUCHI SIVA

Will the Minister of CIVIL AVIATION be pleased to state:-
(a) whether it is a fact that national and international airlines owe dues to Airports Authority of India (AAI);
(b) if so, the details thereof, airline-wise;
(c) the dues owed by defunct airlines, since 2021, to AAI;
(d) whether AAI has been successful in recovering dues from such defunct airlines post their liquidation; and
(e) if so, details thereof?

## ANSWER

## Minister of CIVIL AVIATION (Shri Jyotiraditya M\&\#46; Scindia)

(a) to (e): A statement is laid on the table of the House.

Statement in reply to parts (a) to (e) of the Rajya Sabha Starred Question No. 88 for 11.12.2023 regarding 'Pending Dues to Airports Authority of India".
(a) \& (b): The details of airlines-wise outstanding dues payable to the Airports Authority of India (AAI), exceeding Rs. 1 crore and pending for more than one year as per books of accounts as of 30.11.2023, is attached as Annexure-I.
(c) to (e): No dues exceeding Rs. 10 lakh have been reported on the part of any now-defunct airlines to AAI since 2021.

Annexure-I (referred to in reply to parts (a) \& (b) of Rajya Sabha Starred Question No. 88 for 11.12.2023

| DETAIL OF NATIONAL AND INTERNATIONAL AIRLINES HAVING DUES (EXCULDING INTEREST) MORE THAN RS. 1 CRORE PENDING FOR MORE THAN 1 YEAR AS ON 30.11.2023 |  |  |
| :---: | :---: | :---: |
| SL NO | NAME OF AIRLINE | DUES (RS IN CRORE) |
| (A) NATIONAL AIRLINES |  |  |
| 1 | ALLIANCE AIR AVIATION LIMITED | 83.38 |
| 2 | SPICE JET LIMITED | 2.13 |
| 3 | INTERGLOBE AVIATION LIMITED | 1.38 |
|  | TOTAL OF (A) | 86.89 |
| (B) INTERNATIONAL AIRLINES |  |  |
| 1 | BIMAN BANGLADESH AIRLINES LIMITED | 4.02 |
| 2 | BRITISH AIRWAYS PLC | 1.85 |
| 3 | EMIRATES | 1.44 |
| 4 | QATAR AIRWAYS | 1.01 |
|  | TOTAL OF (B) | 8.32 |
|  | TOTAL (A) + (B) | 95.21 |

